

ANNUAL REPORT AND REVIEW OF NATIONAL PRODUCTIVITY COUNCIL NEW DELHI FOR 1980-81.

THE MINISTER OF STATE IN THE MINISTRIES OF INDUSTRY AND STEEL AND MINES (SHRI CHARANJIT CHANANA): I beg to lay on the Table.

(1) A copy of the Annual Report (Hindi and English versions) of the National Productivity Council, New Delhi, for the year 1980-81 along with Audited Accounts.

(2) A statement (Hindi and English versions) regarding Review by the Government on the working of the National Productivity Council, New Delhi, for the year 1980-81. [Placed in Library. See No. LT-3710/82]

ANNUAL REPORT AND REVIEW OF CENTRAL GOVT. EMPLOYEES CONSUMER COOPERATIVE SOCIETY LTD., NEW DELHI FOR 1980-81.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): I beg to lay on the Table.

(1) A copy of the Annual Report (Hindi and English versions) of the Central Government Employees Consumer Cooperative Society Limited, New Delhi, for the year 1980-81 along with Audited Accounts.

(2) A statement (Hindi and English versions) regarding Review by the Government on the working of the Central Government Employees Consumer Cooperative Society Limited, New Delhi, for the year [1980-81. Placed in Library. See No. LT-3711/82]

FINANCIAL ESTIMATES AND PERFORMANCE BUDGET OF EMPLOYEES STATE INSURANCE CORPORATION NEW DELHI FOR 1982-83.

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI DHARMA VIR): I beg to lay on the Table a copy of the Financial Estimates and performance Budget (Hindi and English versions) of the Employees State Insurance Corporation, New Delhi, for the year 1982-83, under section 36 of the Employees State Insurance Act, 1948. [Placed in Library. See No. LT-3712/82]

NOTIFICATION UNDER CUSTOMS ACT, 1962 AND CENTRAL EXCISE RULES, 1944.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA): I beg to lay on the Table.

(1) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962 :—

- (i) G. S. R. 249 (E) published in Gazette of India, dated the 15th March, 1982, together with an explanatory memorandum superseding Notification No. 190—Customs dated the 7th September, 1979 to remove certain procedural difficulties.
- (ii) G. S. R. 250 (E) published in Gazette of India, dated the 15th March, 1982 together with an explanatory memorandum making certain amendment to Notification No. 60—Customs, dated the 28th February, 1982.
- (iii) G. S. R. 258 (E) published in Gazette of India, dated the 19th March, 1982 together with an explanatory note